

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

NOTICE

As directed, it is to inform that during the part of extended leave period of Hon'ble Sri Justice C.V.Bhaskar Reddy, Judge, High Court for the State of Telangana, i.e., from 01-08-2025 to till His Lordship assumes charge on return from leave, the Hon'ble the Chief Justice is pleased to allocate the Administrative District 'Nizamabad' to Hon'ble Smt. Justice T.Madhavi Devi, Judge, High Court for the State of Telangana, in addition to Her Lordship's Administrative District 'Khammam'.

//BY ORDER//

Date: 01-08-2025

**Sd/-
REGISTRAR GENERAL**